## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mrs. Rashida Badruddin Nilgiriwala V/s.

M/s. Nilgiriwala Trades Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
١.	MR. VISHAL KALE	ADVOCATE FOR.	NTD.
	PETITIONER		Angentarm
2-	AJAY ANTARKAR	PCS-For RESP	Jugary .

## Order

## C.P No. 56/397-398/NCLT/MB/MAH/2016

- 1. Both the parties are present.
- 2. At request of the parties, list this matter on 22.09.2016.
- 3. Parties are directed to exchange the pleadings between them.
- 4. List the matter on 22.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 1st September, 2016.